



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III University of Kerala

NOTIFICATION

No. Election/S/Sy/2018.

13th June 2018.

Sub:— University of Kerala Nomination of members to the Senate/Syndicate Notification issued—reg.

Read:—(1) Ordinance No. 36 of 2018—The Kerala University (Alternate Arrangement Temporarily of the Senate and Syndicate) Ordinance 2018 promulgated by the Governor of Kerala and published in the Kerala Gazette (Extraordinary) dated 15-5-2018, vide Notification No. 10682/Leg.G2/2018/Law dated 15-5-2018.

(2) Letter No. B2/5/18/H.E.D. dated 13-6-2018 of the Higher Education (B) Department, Government of Kerala, Thiruvananthapuram.

It is hereby notified that the Government of Kerala in exercise of the powers conferred on them as per provisions made in Section 2 of the Kerala University (Alternate Arrangement Temporarily of the Senate and Syndicate) Ordinance, 2018 (Ordinance 36 of 2018) promulgated by the Governor of Kerala read as item (1) above has been pleased to nominate on 13-6-2018 an interim body to exercise all the powers and functions of the Senate and the Syndicate of the University of Kerala with the following members:

I Ex-officio Members

- (a) The Vice-Chancellor
- (b) The Pro-Vice-Chancellor
- (c) The Secretary to Government, Higher Education or an Officer not below the rank of a Joint Secretary nominated by him.
- (d) The Director of Public Instruction
- (e) The Director of Collegiate Education
- (f) The Secretary to Government, Information Technology Department or an Officer of the Information Technology Department not below the rank of a Joint Secretary nominated by him.

II Nominated Members**(i) Teacher of the University**

1. **Dr. S. Nazeeb,**
Assistant Professor,
School of Distance Education,
University of Kerala

(ii) Teacher of a Government College affiliated to the University

2. **Dr. Rajesh Kumar, P.,**
Assistant Professor,
Department of Vedhantha,
Government Sanskrit College,
Thiruvananthapuram

(iii) One Principal each from the Government Colleges and Aided Colleges affiliated to the University

3. **Dr. B. Unnikrishnan Nair,**
Principal, Govt. College,
Kariavattom,
Thiruvananthapuram.

4. **Dr. K. B. Manoj,**
Principal,
Sree Narayana College,
Cherthala

(iv) Two Teacher representatives from the Aided Colleges affiliated to the University

5. **Sri M. Sreekumar,**
Associate Professor,
Department of Commerce,
M.M.N.S.S. College, Kottiyam, Kollam
6. **Dr. K. R. Kavitha,**
Assistant Professor,
Department of Botany,
S. N. College, Varkala

- (v) **One Student from the University or from the Government or Aided Colleges affiliated to the University**
7. **Sri M. Harikrishnan,**
Research Student,
Malayalam Department,
University College,
Thiruvananthapuram
- (vi) **Six eminent persons working in the education sector of which one shall be a women and one shall be a person belonging to the Scheduled Castes or Scheduled Tribes.**
8. **Adv. K. H. Babujan,**
Abhayam, Evoor Thekku,
Keerikkad P. O.,
Alappuzha-690 508
9. **Sri. Shijukhan, J. S.,**
Shiju Manzil, Pathamkallu,
Mancha P. O.,
Nedumangadu,
Thiruvananthapuram
10. **Dr. Shaji, K.,**
Associate Professor,
Department of Politics,
St. Gregorios College,
Kottarakkara
11. **Adv. G. Sugunan,**
Ganga,
Attingal P. O.,
Thiruvananthapuram
12. **Dr. R. Lathadevi,**
Associate Professor,
Department of History,
S. N. College,
Varkala
13. **Sri M. Lenil Lal,** (SC Category)
Leninlal House,
Kalpana Colony,
Chittattumukku,
Thiruvananthapuram

The above members shall exercise all the powers and functions of the Senate and the Syndicate of the University of Kerala subject to the provisions contained in the Kerala University Act, 1974 and the Statutes framed thereunder and as per provisions made in Ordinance No. 36 of 2018 promulgated by the Governor read as item (1) above.

By order of the Vice-Chancellor,

University Buildings,
Thiruvananthapuram.

DR. R. JAYACHANDRAN,
Registrar(i/c).